

AND HEAVY ENGINEERING be pleased to state:

(a) what steps the Government of India has taken to persuade the State Governments not to proceed against the mine-owners for the arbitrary realisation of excess royalty, which is in contravention of the Mines and Minerals (Regulation and Developments) Act, 1957; and

(b) the steps that have been taken for the speedy disposal of revision petitions filed by the mine-owners with the Central Government?

THE MINISTER OF STEEL, MINES AND HEAVY ENGINEERING (SHRI C. SUBRAMANIAM): (a) The difficulty has arisen only in Orissa. Pending a decision on the dispute between the State Government and some mine-owners regarding the manner of assessing royalty, the following relief has been given by the Central Government.

In regard to the royalty claimed by the State Government for the period ending December 1960, Government of India has granted the facility of payment of the dues claimed, in instalments. The State Government were also restrained from dispossessing the lessees by issue of stay orders.

Regarding the royalty claimed by the State Government for the period December, 1960 to December, 1962, the Central Government have been assured that the State Government are themselves considering grant of facility to pay in suitable instalments.

(b) As mentioned by me earlier in reply to Short Notice Question No. 25, dated the 6th May, 1964, two officers are being appointed to ensure speedy disposal of revision applications. They are expected to join duty shortly.

HEAVY MACHINE BUILDING PLANT AND FOUNDRY FORGE PROJECT

*27. SHRI P. C. MITRA: Will the Minister of STEEL, MINES AND HEAVY ENGINEERING be pleased to state:

(a) whether there is any proposal under Government's consideration for having another Heavy Machine Building Plant and Foundry Forge Project similar to the Plants which are in the final stages of construction at Ranchi; and

(b) if so, where it is likely to be located?

THE MINISTER OF STEEL, MINES AND HEAVY ENGINEERING (SHRI C. SUBRAMANIAM): (a) No final decision has been taken on this.

(b) Does not arise.

PIG IRON PLANTS

*28. SHRI A. D. MANI: Will the Minister of STEEL MINES AND HEAVY ENGINEERING be pleased to state:

(a) whether Government have received offers from Japan for technical collaboration in setting up pig iron plants of 100,000 tonnes capacity in the private as well as in the public sectors; and

(b) if so, the nature of the offer that has been received?

THE MINISTER OF STEEL, MINES AND HEAVY ENGINEERING (SHRI C. SUBRAMANIAM): (a) No, Sir.

(b) Does not arise.

GIRL STUDENTS JOINING POST-GRADUATE COURSES

*29. SHRI M. C. SHAH: Will the Minister of EDUCATION be pleased to state:

(a) what is the percentage of girl students joining post-graduate studies in various fields of science and literature; and

(b) what is the percentage of girl students compared to total student

population in Universities and colleges?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) According to the figures readily available (1960-61), the percentage of girls joining post-graduate studies in science was 12.6 (Physics 7.2 per cent., Chemistry 12.1 per cent., Botany 26.7 per cent., Geology 1.0 per cent., Zoology 29.8 per cent. and others science subjects 8.8 per cent.) and literature (languages) 33.5.

(b) In 1962-63, girl students constituted 18.9 per cent. of the total enrolment for Arts, Science and Commerce Courses in Universities and Colleges.

COMPLAINTS RECEIVED BY THE CENTRAL VIGILANCE COMMISSION

*30. { SHRI A. B. VAJPAYEE;
SHRI M. P. BHARGAVA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of complaints received by the Central Vigilance Commission till May 15, 1964; how many of them have been disposed of; and

(b) whether it is a fact that the Commission has decided not to entertain complaints which are anonymous?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) 529 complaints; 173 complaints which were considered suitable for examination are under investigation through the authorities concerned;

(b) No, Sir.

बच्चों के लिये गुरुकुल शिक्षा

*31. श्री महाबिर दास : क्या शिक्षा मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या यह सच है कि शिक्षा मंत्रालय बच्चों के लिए गुरुकुल शिक्षा पद्धति अपनाने के लिए कोई योजना बना रहा है ; और

(ख) यदि हां, तो कितनी संस्थाएँ खोली जायेंगी और किन-किन राज्यों में खोली जायेंगी ?

†[GURUKUL EDUCATION FOR THE CHILDREN

*31. SHRI MAHABIR DASS: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the Ministry of Education is formulating a scheme for adopting the system of Gurukul education for the children; and

(b) if so, how many institutions will be set up and in which States these will be set up?]

शिक्षा मंत्रालय में उपमंत्री (श्री भक्त दर्शन) : (क) जी नहीं ।

(ख) प्रश्न नहीं उठता ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRI BHAKT DARSHAN): (a) No, Sir.

(b) Does not arise.]

COMMITTEES FUNCTIONING UNDER THE MINISTRY OF EDUCATION

*32. SHRIMATI TARA RAMCHANDRA SATHE: Will the Minister of EDUCATION be pleased to state:

(a) the number of committees under his Ministry that were recently dissolved; and

(b) the expenditure likely to be saved as a result of the abolition of these committees?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) 37.